



Government of Jammu and Kashmir
Revenue Department
Jammu/Srinagar

Notification

Jammu, the 8th February, 2019

SRO 110.- In exercise of the powers conferred by section 5 of the Land Revenue Act, Samvat 1996, the Government hereby alter the number of Provinces by creating a Revenue/Administrative Division, namely 'Ladakh' comprising Districts Leh and Kargil with its headquarter at Leh.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shahid Anayatullah) IAS

Commissioner/Secretary to the Government

No: Rev/S/449/2018

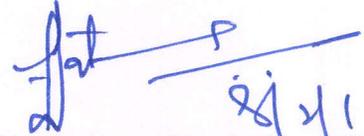
Dated:- 08-02-2019

Copy to the:

1. Advocate General, J&K, Jammu.
2. Vice Chairman & Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K.
4. Principal Accountant General, J&K.
5. All Administrative Secretaries to the Government.
6. Principal Secretary to the Governor.
7. Principal Resident Commissioner, J&K Government, New Delhi.
8. Financial Commissioner (Revenue), J&K, Jammu.
9. Chief Electoral Officer, J&K, Jammu.
10. Divisional Commissioner, Jammu / Kashmir.
11. Chairperson J&K Special Tribunal.
11. All Heads of Departments/Managing Directors.
12. All Deputy Commissioners.
13. Secretary, J&K Public Service Commission.
14. Director Estates, J&K.
15. Director Archives, Archeology & Museums, J&K.
16. Director Information, J&K, Jammu.
17. Secretary J&K Legislative Assembly/Council.

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18. Custodian General, J&K, Jammu.
19. Relief and Rehabilitation Commissioner (Migrants), J&K, Jammu.
20. Commissioner Survey and Land Records (Ex-officio Settlement Commissioner, J&K.
21. OSD to Hon'ble Speaker, J&K Legislative Assembly.
22. General Manager, Government Press Srinagar/Jammu.
23. Private Secretary to Advisor (K) to the Governor.
24. Private Secretary to Advisor (G) to the Governor.
25. Private Secretary to Advisor (S) to the Governor.
26. Private Secretary to Advisor (KS) to the Governor
27. Private Secretary to the Chief Secretary.
28. Private Secretary to the Commissioner/Secretary to Government, General Administration Department.
29. Private Secretary to the Commissioner/Secretary to Govt. Revenue Department.
30. Incharge Website GAD/Revenue Department.
31. Government order file/stock file.



(Shabnam Shah Kamili) KAS

Special Secretary to the Government